NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/233/ (IB)/2017

NAME OF THE PETITIONER(S)

: L&T FINANCE LTD

NAME OF THE RESPONDENT(S)

: CT RAMANATHAN INFRASTRUCTURE PVT LTD

UNDER SECTION

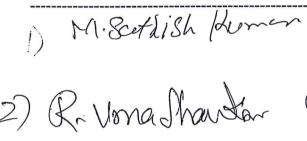
: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM



ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file schedule for payment of the outstanding debt claimed by the Applicant. At request, time is enlarged. Put up on 13.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JÚDICIAL)